

**ANNEXURE-B  
DETAILS OF TAX DEDUCTED AND DEPOSITED IN THE CENTRAL GOVERNMENT ACCOUNT THROUGH  
CHALLAN**

(The Employer to provide payment wise details of tax deducted and deposited with respect to the employee)

S. No.	Tax Deposited in respect of the employee (Rs.)	Challan identification number (CIN)																	
		BSR Code of the Bank Branch					Date on which tax deposited (dd/mm/yyyy)					Challan Serial Number							
<b>Total</b>																			

**Note:**

1. In the column for TDS, give total amount for TDS, Surcharge (if applicable) and education cess.